

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3965
TO BE ANSWERED ON 04.01.2019

CCTV SURVEILLANCE FOR OSCS

3965. DR. SHASHI THAROOR:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the functioning of the One Stop Centre (OSC) Scheme and if so, the details thereof and if not, the reasons therefor;
- (b) the total funds allocated, released and utilised for the proper functioning of OSC Scheme during the last two years;
- (c) whether OSCS have adequate staff and facilities as per the demographic and crime rate requirement of each district and if so, the details thereof and if not, the reasons therefor;
- (d) the average number of monthly cases handled by OSCS;
- (e) whether there is an identified need to increase the functional capacity of the OSCs and if so, the details thereof; and
- (f) whether the guidelines issued for the centres mandated continuous CCTV surveillance but the budget for the same is not adequate and if so, the details of amount sanctioned per centre for CCTV surveillance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): Yes Madam. The One Stop Centre (OSC) Scheme is reviewed periodically through review meetings, official visits to OSCs, video conferencing with States, UTs and districts, training programmes and capacity building workshops, etc.
- (b): The Budget Estimates (BE) was Rs.75.00 Crore for 2017-18 and BE is Rs.105.10 Crore during 2018-19. An amount of Rs.29.95 Crore was released during 2017-18 and Rs.77.00 Crore has been released during 2018-19.

- (c): Presently, One Stop Centers are being set up at least one OSC in every district in a phased manner. As per the OSC guidelines, the OSC is mandated to have staff of Centre Administrator, Case worker, Psycho-social Counsellor, Legal Counsellor, Police Facilitation Officer, Para Medical personnel, IT Staff, Multipurpose workers and Security Guards. OSC works convergently with concerned institutions, functionaries such as district hospitals, police, district legal services authorities, state helplines, family counseling centres, etc., to address the cases at OSCs.
- (d): So far, 234 OSCs are functional and approx 1,90,527 women have been assisted by these functional OSCs since its inception.
- (e): The Ministry regularly reviews the scheme for strengthening the functional capacity of the OSCs. Recently, scope of Scheme of One Stop Centre has been expanded to cover all districts across the country through workshops, etc.
- (f): Under the scheme, there is a provision for installation of CCTV camera to provide safety of women. Under the scheme, an amount of Rs.3.41 Lakh is provided as non-recurring grant for setting up of One Stop Centre which includes installation of CCTV camera. There is no demand from the State/UTs for additional grants in this regard.
